

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 16.12.2019 (MONDAY)

COURT - II
10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 795 of 2019	Aarti International Ltd. Vs. Innovative Textile Ltd.	Gaurav Varma	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand- RP
3.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip Patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	H.S. Kholi-R1 Apar Chopra-RP Gagan Narang -R3
4.	Comp. App. (AT) (Ins) No. 706 of 2019	Forech India Pvt. Ltd. Vs. Tecpro Systems Ltd & Ors. With	Arvind Kumar	S.K. Sharma
5.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Ors. With	Ashish Kumar Upadhyay	Sabhya Choudhary
6.	Comp. App. (AT) (Ins) No. 890 of 2019	V. Murali Vs. Venkatesan Sankaranarayanan & Anr.	V. Murali	P.V. Dinesh -R1
7.	Comp. App. (AT) (Ins) No. 794 of 2019	Manish Saxena. Vs. Pushpanjali Realms and Infratech Ltd.	S. N. Gautam	
8.	Comp. App (AT) (Ins) No. 897 of 2019	Sarvadnya Industries Pvt. Ltd. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. With	Atanu Mukherjee	Anandh K
9.	Comp. App. (AT) (Ins) No. 943 of 2019	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd & Ors.	Murani Kumar	Anandh K CS Ritesh Mahajan-R2 Abhijit Mittal-R4

10.	Comp. App. (AT) (Ins) No. 940 of 2019	Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr. With	Vikas Mehta	Sanam Siddiqui- R1 Karan Gandhi-R2
11.	Comp. App. (AT) (Ins) No. 941 of 2019	Goodwill Tracon Pvt. Ltd. Vs. Oriental Bank of Commerce & Anr.	Shakeel Ahmed	Ankit Raj-R1 Prashant Kumar- R2
12.	Comp. App. (AT) (Ins) No. 1066 of 2019	Aurora Accessories Pvt. Ltd. Vs. Ace Acoustics & Audio Video Solutions Pvt. Ltd.	Rakesh Kumar	Ishan Bisht
13.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	

For Hearing

14.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	A Murali-R1-5 Goutham Shivshankar-R9 Vishakha Gupta- R11 Abhijit Atur-R6-8 & 10
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By Order

-sd/-

Registrar